

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.1 in
Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)

(Application for impleadment to implead the applicant as party
respondent)

(with office report)

Date: 04/10/2010 This Application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
(IN CHAMBERS)

For Petitioner(s) Mr. Rajesh Srivastava, Adv.

For Respondent(s) Mr. Ajay Sharma, Adv.

For Applicant Mr. A.P. Sahay, Adv.
Mr. Himanshu Shekhar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Two weeks' time is granted for filing reply to
the application for impleadment.

(RAJNI MUKHI)
P.A.

(RENU DIWAN)
COURT MASTER